

# HIGH COURT OF CHHATTISGARH, BILASPUR

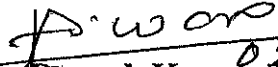
Endt. No. 3281 / Checker  
III-6-1/2005 (Electricity Act)

Bilaspur, dated 08 March, 2021

Copy of Government Notification Endorsement No. 3493/894/XXI-B/C.G./2021, dated 06-03-2021 issued by the Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Atal Nagar, Nava Raipur regarding to **notify the Special court (SC/ST), Rajnandgaon as a Special Court under Electricity Act, 2003** in place of II AD&SJ Rajnandgaon, is forwarded to :-

- 1) The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
- 14) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
- 15) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.

- 16) Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
- 17) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) The District and Sessions Judge **Rajnandgaon** for information & necessary action.
- 19) **II Additional District & Sessions Judge, Rajnandgaon**, for information & necessary action.
- 20) The Additional Registrar (Judicial/Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 21) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 22) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 23) The Dy. Registrar, Confidential/Work/Complaint/Mediation Cell, High Court of Chhattisgarh, Bilaspur for information.
- 24) The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 25) Section Officer/Incharge/Accounts/ O/o R.G./ Checker/ High Court of Chhattisgarh, Bilaspur *for information.*
- 26) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

  
08.3.2024  
(Deepak Kumar Tiwari)  
Registrar General

Mail / Speed Post

**GOVERNMENT OF CHHATTISGARH  
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA  
MAHANADI BHAWAN, NAWA RAIPUR, ATAL NAGAR (CG) 492002**

**NOTIFICATION**

**Raipur dated .03.2021**

F.No. .... /894/XXI-B/C.G./2021,- In exercise of the powers conferred by sub-section (1) of Section 153 of the Electricity Act, 2003 (No. 36 of 2003), the State Government with the concurrence of the High Court of Chhattisgarh as per Memo No.2840/III-6-1/2005/Checker, Bilaspur dated 26.02.2021, hereby, makes the following amendment in this Department's previous Notification No. 7788/2873/XXI-B/18, dated 03.08.2018, namely:-

**AMENDMENT**

**In the said Notification,-**

In serial number 2, in column (4), for the words "Ind Additional District and Sessions Judge, Rajnandgaon", the words "Special Court (SC/ST), Rajnandgaon" shall be substituted.

**By order and in the name of the  
Governor of Chhattisgarh,**

**(Naresh Kumar Chandravanshi)  
Principal Secretary  
Government of Chhattisgarh**

**Law & Legislative Affairs Department**

**Raipur dated .03.2021**

**En.No. 3493 /894/XXI-B/C.G./2021**

**Copy to:**

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No.2840/III-6-1/2005/Checker, Bilaspur dated 26.02.2021
  2. District and Sessions Judge, Rajnandgaon,
  3. Principal Secretary, Government of Chhattisgarh, Energy Department, Mantralaya, Raipur,
  4. Principal Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya, Raipur,
  5. Secretary, Government of India, Revenue Department, New Delhi,
  6. Private Secretary to Hon'ble Law, Government of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Law Minister,
  7. Staff Officer to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,
  8. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur for publication in the E-Gazette (Extra Ordinary),
  9. Web-administrator, Law and Legislative Affairs Department, Mahanadi Bhawan for uploading in the Official Website of the Department,
- For information and necessary action,

**(Maneesh Kumar Thakur) J**

**Additional Secretary**

**Government of Chhattisgarh**

**Law & Legislative Affairs Department**